

**GOVERNMENT OF INDIA  
LABOUR AND EMPLOYMENT  
LOK SABHA**

UNSTARRED QUESTION NO:1892  
ANSWERED ON:19.08.2013  
PENSION OF FACTORIES WORKERS  
Gaddigoudar Shri P.C.

**Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:**

(a)whether there are instances of some persons who have retired from factories getting a fixed pension under Employees State Insurance Corporation (ESIC) for decades find no enhancement in Dearness Allowance (DA) as against others who get increased DA's from time to time;

(b)if so, the reasons therefor; and

(c)the remedial measures taken by the Government in this regard?

**Answer**

MINISTER OF STATE FOR LABOUR AND EMPLOYMENT (SHRI KODIKUNNIL SURESH)

(a): No, Madam. There is no provision under Employees State Insurance Act, 1948 to provide pension to the retired employees of a factory.

(b) & (c): Do not arise in view of reply to part (a).